

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO(S). _____ OF 2025
(@ DIARY NO(S). 18582/2025)

HIMANSHU SINGH

APPELLANT(S)

VERSUS

HDFC BANK LIMITED & ANR.

RESPONDENT(S)

O R D E R

1. Delay condoned.
2. We have heard submissions of the learned counsel for the parties and have perused the record.
3. Having regard to the detailed reasons recorded by the National Company Law Appellate Tribunal which are in conformity with the law laid down by a three Judge bench judgment of this Court in the case of "Glas Trust Company LLC vs. Byju Raveendran & Ors.", reported in 2025 (3) SCC 625, we do not find any question of law arising for our consideration in these appeals.
4. These appeals are, accordingly, dismissed.
5. Pending application(s), if any shall stand disposed of.

.....J.
[MANOJ MISRA)

.....J.
[UJJAL BHUYAN]

ITEM NO.46

COURT NO.13

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL Diary No(s). 18582/2025

[Arising out of impugned final judgment and orders dated 05-03-2025 in CA(AT)(I) Nos. 336/2025 & 337/2025 passed by the National Company Law Appellate Tribunal]

HIMANSHU SINGH

APPELLANT(S)

VERSUS

HDFC BANK LIMITED & ANR.

RESPONDENT(S)

FOR ADMISSION and I.R., IA No. 149379/2025 - C/DELAY IN FILING APPEAL, IA No.149381/2025 - C/DELAY IN REFILEING/CURING THE DEFECTS

Date : 19-08-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MANOJ MISRA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) Ms. Ekta Choudhary, AOR
Mr. Harish Taneja, Adv.
Ms. Srishti Agrawaal, Adv.
Ms. Minakshi Pandey, Adv.

For Respondent(s) Mr. Gopal Jain, Sr. Adv.
Ms. Surabhi Sinha, Adv.
Ms. Jayati Tandon, Adv.
Ms. Suvarna Kashyap, Adv.
Ms. Medha Tandon, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Delay condoned.
2. The appeals are dismissed in terms of the signed order, which is placed on the file.
3. Pending application(s), if any, shall stand disposed of.

(NIRMALA NEGI)
ASTT. REGISTRAR-cum-PS

(SAPNA BANSAL)
COURT MASTER (NSH)